

(a) whether Government have received representations from the Indian Service League and other such organisations for the consideration of the conditions of retired personnel of the Defence Services; and

(b) if so, what action has been or proposed to be taken on their demands in particular about (i) continuous alternative employment in some form or other till age of 58 years civilian age of superannuation (ii) equation of pension of all those who retired before 1973; and (iii) restoration of commuted part of pension?

THE MINISTER OF DEFENCE  
(SHRI JAGJIVAN RAM): (a) Yes, Sir.

(b) A statement is attached.

#### Statement

(i) *Continuous alternative employment in some form or other till age of 58 years (civilian age of superannuation)*

Approximately 60,000 personnel are released from the Armed Forces every year. Taking into account the overall unemployment position in the country, it is not considered administratively feasible to organise a system whereby such a large number could be provided lateral entry into civil services. However, vacancies have been reserved for released Armed Forces personnel in Central and State Government Departments, and Public Sector Undertakings. Further, training is being given to ex-servicemen in various trades in order to facilitate their re-settlement. Similarly training is also arranged for officers to enable them to find suitable employment after their retirement. Ex-servicemen are also being assisted in various ways to settle down in agriculture or self-employment.

(ii) *Equation of pension of all those who retired before 1973*

Revised rates of pension effective from 1-1-1973 are based on the revised rates of pay laid down by the Third Pay Commission. As the individuals who retired prior to 1973 did not draw revised rates of pay, they are not given revised rates of pension. They have, however, been compensated to some extent by the grant of *ad hoc* reliefs ranging from Rs. 15/- to Rs. 35/- per month.

(iii) *Restoration of commuted part of pension*

The amount of commutation of pension represents the capitalised value of pension and is based on actuarial calculations. The commuted value is not an advance of

money from pension but represents a lump-sum payment in lieu of pension surrendered by the pensioner for life and not for a specific period. A pensioner at the time of retirement has the option to draw either the full pension for life or to commute a portion thereof and draw the same as a lump-sum amount. If the pensioner lives beyond the period for which the commutation is assessed, the pension commuted is not received. Thus the Government also takes a risk inasmuch as no recovery is effected if the pensioner dies early. The matter was also recently reviewed on the recommendations of the Committee on Petitions of the Lok Sabha. It was not found possible by Government to agree to the demand for restoration of commuted portion of pension.

#### Setting up of a New Power Plant at Muzaffarpur in Bihar

2410. SHRI D. N. TIWARY: Will the Minister of ENERGY be pleased to state:

(a) whether the decision to set up a new unit of power plant at Muzaffarpur in Bihar is being implemented;

(b) if so, when the work of construction of the plant will start and when it is likely to be completed; and

(c) if not, the reasons for the same?

THE MINISTER OF ENERGY  
(SHRI P. RAMACHANDRAN): (a) to (c). Preliminary work for design, engineering and finalisation of layouts etc., are already in progress. Civil work is expected to be taken up during current financial year. First unit will be commissioned in 42 months and the second unit six months thereafter.

#### हिन्दी टाइप-राईटिंग तथा स्टेनोग्राफी में पत्राचार पाठ्यक्रम

2411. श्री मदनो तवारी :

श्री नवाब सिंह चौहान :

क्या गृह मंत्री यह बातें की वृत्ता करेगे कि :

(क) क्या 15 सहायक निदेशक उपलब्ध होने पर भी हिन्दी टाइपराइटिंग और स्टेनोग्राफी विभाग को पत्राचार पाठ्यक्रम योजना को किसी गैर-सरकारी व्यक्ति को सौंपा गया है ; और

(ख) यदि हाँ, तो पत्राचार पाठ्यक्रम के कार्यक्रम लिये उसे किन किन तारीखों को धन दिया गया और कितना धन दिया गया और वह राशि किन-किन विभिन्न शीर्षों के अन्तर्गत दी गई ?

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मण्डल) : (क) जी नहीं, श्रीमान ।

(ख) प्रश्न नहीं उठता ।

### बम्बई पत्तन पर भीड़-भाड़

2412. श्री डी० डी० देसाई : क्या नौबहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बम्बई पत्तन पर भीड़-भाड़ अब तक एक समस्या बनी हुई है ;

(ख) क्या ऐसा पत्तन का उसकी क्षमता से अधिक उपयोग करने, श्रमिकों के आन्दोलनों के कारण और उनकी अनु-पस्थिति के कारण काम कम होता है ; और

(ग) भीड़-भाड़ को कम करने के लिये क्या अल्पावधि और दीर्घावधि उपायान्तरण कार्यवाही की गई है ?

नौबहन और परिवहन मंत्रालय में प्रभारी राज्य मंत्री (श्री चांद राम) :

(क) और (ख). बम्बई की स्थिति जानने के लिए सही मूल्यांकन आवश्यक है । बम्बई में पिछले कुछ हफ्तों के दौरान घाट

की प्रतीक्षा करने वाले जहाजों की स्थिति निम्न प्रकार है :—

1-7-78	30
16-7-78	21
29-7-78	11

बम्बई पत्तन में बड़ी संख्या में जहाजों का आना और श्रमिक समस्याओं सहित कई कारण बम्बई में भीड़-भाड़ के लिए जिम्मेदार हैं ।

(ग) अन्य पत्तनों को यातायात मॉडना जहां कहीं व्यवहार्य है, मध्य घाटा में बजरो में माल उतारना और रेल और सड़क से निकासी सुविधाओं में सुधार सहित बम्बई में भीड़-भाड़ कम करने के लिए अल्पकालीन उपचारी कार्यवाही पहले ही की गई है । दीर्घकालीन कार्य के रूप बड़े पत्तनों में भाव के युवित युक्त वितरण के लिये एक स्थायी समिति का गठन किया गया है ।

### Rate of Industrial Growth

2413. SHRI HITENDRA DESAI: Will the Minister of INDUSTRY be pleased to state :

(a) what is the rate of growth of Industrial production for 1976-77 and 1977-78 ; and

(b) what are the reasons of decline in the growth rate ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) The rate of growth of industrial production in 1976-77 and 1977-78 was 10.4 per cent and 3.5 per cent respectively.

(b) The factors which are responsible for the lower rate of growth in 1977-78 vary from industry to industry (e.g. power shortage, lack of sufficient capacity, shortage of some critical inputs like explosives, industrial action and insufficient demand).